

**12th V.S. SUNDARAM MEMORIAL RESEARCH PAPER
COMPETITION, 2022**

**Organized by School of Excellence in Law, the Tamil Nadu Dr.
Ambedkar Law University in Association with Subbaraya Aiyar,
Padmanabhan and Ramamani (S.A.P.R) Advocates**



RULES AND REGULATIONS

1. PARTICIPATION:

- a. **NO REGISTRATION FEES** is required to be paid for the V.S. Sundaram Memorial Research Paper Competition.
- b. An article can be authored by a maximum of two students.
- c. Entries must be in English only.
- d. Participation is restricted to students enrolled in undergraduate courses in Law, Accountancy, Commerce and Taxation.
- e. Participants must also submit a short bio- data mentioning their full name, college name, contact number, email and postal address.

2. PRESENTATION:

- a. The research article must comprise of not less than 7500 words and not more than 10000 words including footnotes.
- b. The following content specifications shall be strictly adhered to:
 - ❖ The research article should be typed on A4 size paper.
 - ❖ Body Font and Size: Times New Roman, 12.
 - ❖ Line Spacing: DoubleSpace.
 - ❖ Footnotes Font and Size: Times New Roman, 10.
 - ❖ Line Spacing: 1.0.
 - ❖ Alignment (Body & Footnotes): Justified.
 - ❖ Margin: 1 inch on all 4sides.
 - ❖ Citation Method: The Bluebook, A Uniform System of Citation, Harvard Law Review, 20th edition.
- c. A separate page for bibliography indicating all the articles, books, references, websites etc. referred to, should be added at the end of the article.
- d. Participants must email a copy of their entry as an MS Word document and as a PDF to krramamani2022@gmail.com on or before **1st March, 2022 by 23:59 Hours**.
- e. The subject of the mail shall be “Entries for VSS Research Paper”.

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- f. Copyrights of all authors are respected, but the Tamil Nadu Dr. Ambedkar Law University will not be responsible for any infringement of the same.

3. MARKING CRITERIA:

- a. Each research article will be marked for a total of 100 marks.
- b. The criteria for judging and the weightage given to every judging criterion are reproduced in the table below:

S. NO	CRITERIA	MARKS
1.	STRUCTURE OF THE ARTICLE	20
2.	INGENUITY OF IDEAS	15
3.	ISSUES COVERED	15
4.	LANGUAGE	30
5.	USE OF AUTHORITIES	20
6.	TOTAL	100

- c. The decision of the judges shall be final.

4. ANNOUNCEMENT OF RESULTS:

- a. The results shall be posted on our website <http://www.krrtaxmoot.com/> on 4th March 2022.
- b. The Winner of the Best Research Article will be felicitated at the Valedictory of the 12th K.R Ramamani Memorial National Moot Court Competition, 2022 to be held on **6th March, 2022** at the Perungudi Campus of School of Excellence in Law, the Tamil Nadu Dr. Ambedkar Law University, Chennai- 600 113.
- c. If the winner chooses to come to the campus on the stipulated date, accommodation and food will be provided from the night of 5th March 2022 to the night of 6th March, 2022 by the Organizing Committee.

5. AWARDS:

- a. Cash prize of Rs. 20,000/- shall be awarded to the best research paper.
- b. E-Certificates of Participation will be issued to each of the participants.

6. MISCELLANEOUS:

- a. For the purpose of this competition, each article shall be the original work of the participants. Any article found to be a copied work from any other original work will be disqualified.
- b. The article should not have been submitted to any other competition and/ or should not have been published earlier.
- c. All entries shall be deemed to be the property of the association which reserves the right of publication of the same.
- d. If there arises any situation that is not contemplated in the Rules, the organizers decision on the same shall be final.
- e. The organizers reserve their right to vary, alter, modify or repeal any of the above rules if so required and as they deem appropriate.
- f. The authors should not send the papers for publication to any magazine, paper etc. without the prior consent of the organizers.

7. INTERPRETATION OF RULES AND REGULATIONS:

- a. All interpretations, as well as any waivers, consents, or other decisions in the administration of the Competition is at the complete discretion of the Host Institution and the Organizing Committee.
- b. Any decision made by the Host Institution or the Organizing Committee shall be final and binding on all participating teams.

8. TOPIC FOR THE RESEARCH PAPER:

The topic(s) for the Research Paper is/are:

Analysis and impact of MLI's (Multi-lateral Instruments) on India's international taxation regime.

(OR)

Analysis of recent constitutional challenge(s) across India of S.148 notices issued after 1.4.2021 under erstwhile reassessment regime.

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9. POINT OF CONTACT:

Name	Phone Number
Ms. Harshini Ranganathan (Vice President- Moot Court Association, School of Excellence in Law)	+91 6385113370

10. IMPORTANT DATES:

EVENT	DATE
Last date for submission of soft copy	1 st March 2022
Announcement of Results	4 th March 2022
Felicitation of Winners	6 th March 2022